

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 84(ND) 2010
with
CA No.211/2017
RT CP No.22/Chd/Pb/2016**

Rajneesh Gupta & Ors.

...Petitioners

Versus.

M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present: Ms. Surekha Thukral, Advocate for Dr. Rajansh Thukral,
Advocate for the petitioners.
Mr. Barinder Singh Maur, Practising Company Secretary for
Mr. Abhay K. Das, Advocate for the respondents.

Learned counsel for the petitioner submits that counsel for the
respondents Mr. Abhay K. Das has informed that there was bereavement in
his family and so unable to come.

In the interest of justice adjourned to 17.01.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 01, 2017

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